

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following Personal Assistants are hereby detained and directed to **report in the Office of CDLSA, Room No. 287, THC, Delhi sharp at 09:30 a.m.** for duty in Special Lok Adalat scheduled to be held on 13.07.2024 (Second Saturday) at Tis Hazari Courts, Delhi:-

Sl. No.	Name of the Official	Present Place of Posting
1.	Sh. Deepak Kumar S/o Sh. Radhey Shyam EC: 13871961 Mob. No. 9818584570	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
2.	Sh. Ashish, S/o Sh Shiv Gopal, EC- 45108682 Mob: 9716594337	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi
3.	Ms. Babli Rawat, Wo Sh. Rakesh Singh Rawat EC- 34746376 Mob: 9650500481	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi
4.	Sh. Ajit Sah S/o Sh. Sikander Sah EC : 70766426 Mob: 9968073500	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
5.	Ms. Jyoti D/o Sh. Sat Prakash EC : 61574000 Mob. No. 9821615571	PA in the Court of Sh. Balwinder Singh ASJ (FTSC) (POCSO)-01, Central District, Tis Hazari Courts, Delhi.
6.	Sh. Arun Kumar Manjhi S/o Sh. Rajendra Manjhi EC : 99429756 Mob: 8447969794	PA in the court of Sh. Anuj Kumar Singh Additional Chief Judicial Magistrate-02, Central District, Tis Hazari Courts, Delhi.
7.	Ms. Savita Yadav, W/o Sh Rakeshkumar Yadav EC: 27716680 Mob: 9619544058	PA in the court of Sh. Virender Kumar Kharta, ASJ (FTC)-02, Central District, Tis Hazari Courts, Delhi.

Note:

1. In the event of any emergent requirement from Judicial Officers or otherwise, the Ld. Secretary, CDLSA is requested to utilize the services of Personal Assistant mentioned at Sl. No 07.
2. Non-compliance of this order shall be considered deliberate insubordination and the official/s shall be placed under suspension and disciplinary action shall be taken against the erring official/s, as per rules.

(SANJAY GARG-I)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

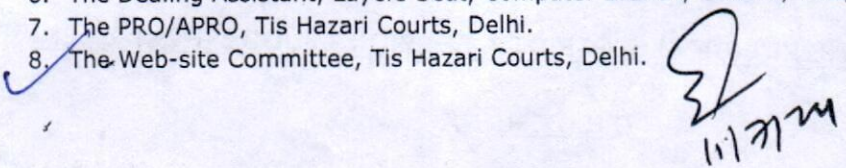
No. 24640-54 /Admn-I/P & T/HQs/2024

Dated, Delhi the 11/7/24

Copy forwarded for information and necessary action to:-

1. The Ld. Member Secretary, Delhi State Legal Services Authority, RACC, New Delhi.
2. The Secretary, DLSA (Central), Tis Hazari Courts, Delhi.
3. The Officer In-charge, Accounts Branch, Central, Tis Hazari Courts, Delhi.
4. The Personal Office of the undersigned.
5. The Officials concerned for necessary compliance.

- 6. The Dealing Assistant, Layers Seat, Computer Branch, Central, THC, Delhi.
- 7. The PRO/APRO, Tis Hazari Courts, Delhi.
- 8. The Web-site Committee, Tis Hazari Courts, Delhi.

A handwritten signature in black ink, followed by the initials '11/7/24' written below it.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

Handwritten initials in a circle, possibly 'RL'.